

Fourteenth Loksabha

Session : 9

Date : 04-12-2006

Participants : [Gavit Shri Manikrao Hodlya](#)

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Title: Introduction of the Uttaranchal (Alteration of Name) Bill, 2006.

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित) : महोदय, मुझे श्री शिवराज वि. पाटील की ओर से उत्तरांचल राज्य के नाम का परिवर्तन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is:

“That leave be granted to introduce a Bill to alter the name of the State of Uttaranchal.”

The motion was adopted.

श्री माणिकराव होडल्या गावित : महोदय, मैं विधेयक पुरःस्थापित ** करता हूं।

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** Introduced with the Recommendation of the President.